

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**19. IA 2767/2021 IA 453/2022 In C.P. (IB)/3540(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

**NAME OF THE PARTIES: - Dr. Vijay Badhwar**  
**V/s**  
**GRL Tires Pvt Ltd**  
**IN THE MATTER OF**  
**Park Chambers Ltd**  
**V/s**  
**GRL Tires Pvt Ltd**

**Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.2767/2021, IA.No.453/2022**: - Adv. Rafeeque a/w Rushab Chora appeared for the Applicant in IA.No.453/2022. Adv. Rohit K Gupta appeared for the Respondent through VC. Adv. Jayanta Kar appeared for the applicant in IA.No.2767/2021 through VC. List this matter on **07.12.2023**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**